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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1976/2003

New Delhi this the 13th day of August, 2003.

Hon'ble Shri Justice V.S. Aggarwal, Chairman
Hon'ble Shri S.K. Naik, Member(A)

Sh. Trilok Chand,
S/o Sh. Babu Ram,
R/o H.No. 59, Ward No.5,
Near Kotwali, Shikarpur,
Distt. Bulandshahar, UP. Applicant

(Present : None)

Versus

1. Union of India through
it Secretary,
Ministry of Railway,
New Delhi.
2. The General Manager,
Western Railway,
Church Gate,
Mumbai.
3. The General Manager,
Northern Railway,
Baroda House,
New Delhi.
4. Sr. Div. Electric Engineer,
Vidyut Lokoshed Near Rly.
Colony, Tuglakabad,
New Delhi. Respondents

ORDER (ORAL)
Justice V.S. Aggarwal, Chairman

Earlier the applicant had filed OA-1046/2003. On 28.4.2003 the learned counsel for applicant had stated that he would exhaust the remedy provided under law by filing an appeal and revision and thereafter if necessary will file the present application.

2. Present application has been filed without indicating the fate of the appeal or revision, if any. On 12.6.2003, time was prayed and the matter was adjourned for today. There is no appearance on

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behalf of the applicant. In the absence of the appeal or revision having been filed, the present application must be held as not maintainable. Dismissed.

Naik
(S.K. Naik)

Member(A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

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